



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 2182/2015**

This the 27<sup>th</sup> day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Virender (Driver)  
S/o Shri Dharam Singh  
aged 38 years  
working under Depot Manager  
B.No. 23488  
Pay Token No. 65451, Yamuna Vihar Depot, Delhi – 110053.  
R/o. H.No. 291/A/19, Annand Colony, Old DC Road, Sonipat (Haryana).

...Applicant  
(None)

**Versus**

1. Delhi Transport Corporation  
Through its Chairman, I.P. Estate, New Delhi.
2. The Depot Manager  
Yamuna Vihar Depot, Delhi – 110053.
3. Shri G.K. Kaushik  
Working as Depot Manager  
Yamuna Vihar Depot, Delhi Transport Corporation, Delhi-110053.
4. Dy. CGM (Tr)-cum Regional Manager (East)  
Delhi Transport Corporation  
Office of the Regional Manager (East)  
Nand Nagri Depot Complex, Delhi – 110 093.

...Respondents

(By Advocate : Mrs. Aarti Mahajan Shedha)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Today, when this matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not appeared on 23.01.2019 and earlier on several occasions this matter is being adjourned repeatedly on the request of the counsel for applicant. It appears that the applicant has lost interest in pursuing this OA. Accordingly, this OA is dismissed for non-prosecution.

**(A.K. Bishnoi)  
Member (A)**

/anjali/

**(S.N. Terdal)  
Member (J)**